

**F. No. 296/4/2019- CX-9**  
Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Indirect Taxes & Customs

New Delhi, dated the **06.01.2020**

**Office Memorandum**

**Subject:-Weekly Report in respect of important developments in CBIC for the week –  
30.12.2019 to 03.01.2020- reg.**

Based on the inputs received from various sections, following is the compilation of the important developments for the week –**30.12.2019 to 03.01.2020.**

**1. Administrative Changes:-**

- Order regarding promotion of IRS(C&CE) in the pre-revised pay scale of Pay Band-3 with Grade Pay of Rs. 6600/- on ad-hoc basis w.e.f. 01.01.2020 and w.e.f. 31.03.2020 has been issued vide Office Order No. 175/2019 dated 30.12.2019.
- Order regarding promotion of IRS(C&CE) in the pre-revised pay scale of Pay Band-3 with Grade Pay of Rs. 7600/- on ad-hoc basis w.e.f. 01.01.2020 or the date of assumption of charge, has been issued vide Office Order No. 176/2019 dated 30.12.2019.
- Order regarding allocation of additional charge of Pr. CC, Mumbai Customs Zone-I to Shri Vivek Johri, Pr. Chief Commissioner, Mumbai Customs Zone-II and additional charge of CC, Mumbai Customs Zone-III to Ms. Sungita Sharma, Pr. CC, Mumbai CGST & CX Zone, has been issued vide Office Order No. 177/2019 dated 30.12.2019.
- Order regarding Non-Functional Selection Grade (NFSG) to officer of IRS(C&CE) in the grade of Joint Commissioner (i.e. Additional Commissioner of Customs & Central Excise) in the pre-revised Pay Band-4 (Rs. 37,400-67,000/-) with Grade Pay Rs. 8700/- has been issued vide Office Order No. 178/2019 dated 30.12.2019.
- Order regarding promotions in the Grade of Pr. CC/Pr. DG of Customs, GST and Central Excise in the Apex scale of Rs. 80,000/- (fixed pre-revised) against the panel year of 2019 & 2020, has been issued vide Office Order No. 179/2019 dated 30.12.2019.
- Order regarding grant of Adhoc Promotion to the grade of Joint Commissioner of Customs and Central Excise to Shri R. Sri Balaji on in-situ basis, notionally with effect from 01.01.2019, has been issued vide Office Order No. 180/2019 dated 31.12.2019.
- Order regarding promotions in the grade of CC/Pr. DG of Customs and Central Excise in the Level 16 of the pay matrix (Rs. 205400-224400/-) against the panel year of 2020 on in-situ basis has been issued vide Office Order No. 1/2020 dated 01.01.2020.

**2. Legislative Changes:-**

- Notification No. 07/2019-CE(NT) dated 31.12.2019 issued regarding extension of SVLDRS 2019.

(Sunil Kumar Sinha)  
Commissioner Coord

1. Chairman, CBIC
2. Member (Tax Policy, IT, Legal & CV)
3. Member (Customs)
4. Member (Admn)
5. Member (Investigation, CX & GST)
6. Member

**Copy for information to:** Commissioner (CX)/ Commissioner (ST)/ Commissioner (Legal)/ Commissioner (PAC)/ Commissioner (Cus &EP), Commissioner (RI&I)/Commissioner (GST) /Commissioner(DTPS) / JS(Admn)/ JS(Cus)/ JS(TRU-I)/JS(TRU-II)/JS (Review)/JS (DBK)/Web-Master.



